

MR. DEPUTY-SPEAKER: No point of order. I am not allowing any point of order. First all of you take your seats. Then only I can allow point of order.

(Interruptions)

SHRI V. SOBHANADREESWARA RAO (Vijayawada): I am on a point of order...*(Interruptions)*

MR. DEPUTY-SPEAKER: If you want to raise any point, first you take your seat and follow the rules.

(Interruptions)

MR. DEPUTY-SPEAKER: All of you are standing and speaking at the same time. Is this the way?

(Interruptions)

SHRI INDRAJIT GUPTA (Basirhat): I wanted to raise a point of order much earlier, but you never permitted me. You said that I should resume my seat and I resumed my seat...*(Interruptions)*

MR. DEPUTY-SPEAKER: I want all the hon. Members to take their seats. Then only I can listen.

(Interruptions)

PROF. MADHU DANDAVATE (Rajapur): How is he responsible for others standing? *(Interruptions)*

MR. DEPUTY-SPEAKER: It depends on the cooperation of all hon. Members, not individuals. When all other Members are standing and shouting, how can you speak and how can I hear? First, you take your seats. Then only I can listen.

(Interruptions)

MR. DEPUTY-SPEAKER: I once against adjourn the House till 5.45 PM.

17:03 hrs.

The Lok Sabha then adjourned till Forty-five minutes past Seventeen of the Clock

17:45 hrs.

The Lok Sabha re-assembled at forty-five minutes pasts Seventeen of the Clock

[MR. DEPUTY-SPEAKER *in the Chair*]

EXTENSION OF TIME FOR SITTING OF THE HOUSE

[*English*]

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND MINISTER OF STATE IN THE PRIME MINISTER'S OFFICE (SHRIMATI SHEILA DIKSHIT): May I suggest that we sit upto 7.00 p.m. today?

MR. DEPUTY-SPEAKER: Can the House be extended upto 7.00 p.m.? Because we have not carried out any legislative business today.

SEVERAL HON. MEMBERS: Yes.

MR. DEPUTY-SPEAKER: We have decided to sit upto 7.00 p.m.

(Interruptions)

17:46 hrs.

At this stage Shri Satyagopal Misra and some other hon. Members came and stood on the floor near the Table

SHRI V. SOBHANADREESWAR (Vijayawada): What is this? How can you extend the House like this? *(Interruptions)*

MR. DEPUTY-SPEAKER: If you challenge, division will take place.

(Interruptions)

MR. DEPUTY-SPEAKER: The House is adjourned till 17.55 hrs.

17.47 hrs.

The Lok Sabha then adjourned till Fifty-five minutes past Seventeen of the Clock

17.55 hrs.

The Lok Sabha reassembled at fifty-five minutes past Seventeen of the Clock

[MR. SPEAKER *in the Chair*]

EXTENSION OF TIME FOR THE SITTING OF THE HOUSE—*ONTD.*

[*Translation*]

MR. SPEAKER: First you broke that; do you want to hit me in the head now?

(*Interruptions*)

[*English*]

MR. SPEAKER: I have told you the way you can demand it. There are rules under which you can demand what your right is...

(*Interruptions*)

MR. SPEAKER: You can do it under the rules.

(*Interruptions*)

[*Translation*]

MR. SPEAKER: You said the day before yesterday that they made a demanding and you too wanted it.

(*Interruptions*)

MR. SPEAKER: You are not saying the same thing today. I have conceded the demand made by you the day before yesterday.

[*English*]

I can tell you that I can do what is under the rules. I cannot do anything...

(*Interruptions*)

[*Translation*]

MR. SPEAKER: You are not listening. If you only want to make noise, its your choice.

(*Interruptions*)

MR. SPEAKER: This is not the way.

(*Interruptions*)

MR. SPEAKER: Put your viewpoint in a proper way, not like this.

[*English*]

MR. SPEAKER: I do not know. You can do whatever you like...

(*Interruptions*)

[*Translation*]

MR. SPEAKER: Mr. Acharia, I can speak louder than you. There are two methods of settling a matter inside Parliament. Either it can be done through discussion or through voting. Any other means will not do. You should be cogent.

(*Interruptions*)

MR. SPEAKER: You may say whatever you like. I have no objection. You go on speaking, I have no objection. Speak as much you like, but...

(*Interruptions*)

SHRI ARIF MOHD. KHAN (Bahraich): In a Democracy you have to follow rules and regulations..(*Interruptions*)

MR. SPEAKER: Democracy can not

bow down to might. I has a different method of functioning. I cannot do what you want. I can only request with folded hands that Rules have to be followed. I can do whatever is within my power. I cannot go beyond that. I can only allow a discussion on this subject. I cannot do anything more.

(Interruptions)

[*English*]

MR. SPEAKER: No. That is all...

(Interruptions)

[*Translation*]

MR. SPEAKER: It is not written in the Rules that you can break the mike of the Speaker. Tomorrow, you may even assault the Speaker. This is not the way. You may do whatever you like.

(Interruptions)

MR. SPEAKER: I have not stopped you from speaker.

(Interruptions)

MR. SPEAKER: It is simple logic that I can reply to one Member only at a time. That is what I am doing. I am replying to your question. Besides the House is there.

[*English*]

I can take the vote of the House. I can take the consent of the House...

(Interruptions)

[*Translation*]

MR. SPEAKER: Rules are rules. The House is supreme. If the House does not approve of it, it shall be dropped...

(Interruptions)

[*English*]

MR. SPEAKER: If they want to have the vote of the House, they can have it. I can put it to the vote of the House again...

(Interruptions)

[*Translation*]

MR. SPEAKER: With whom should I discuss? I can not do it outside.

[*English*]

I can put it to the House. It is left to the will of the House. We have been sitting even till 4 O' clock in the morning. I can do only what the House wishes. I am in the hands of the House. The House is supreme...

(Interruptions)

[*Translation*]

MR. SPEAKER: I am servant of House. I want to proceed with the business of the House. If you want the House not to proceed with its business and since Members on both the sides are my masters, I will have to go by the consensus. Whatever the House decides, I will act accordingly. If you do not want the proceedings to go on, I will put it to the vote of the House.

...*(Interruptions)*...

MR. SPEAKER: Are you acting, faithfully in accordance with the rules?

...*(Interruptions)*...

[*English*]

MR. SPEAKER: I do not a dictator. I can only get your votes.

...*(Interruptions)*...

MR. SPEAKER: You can bring a No Confidence Motion if you want.

18.00 hrs.

[English]

PROF. MADHU DANDAVATE (Rajapur): Sir, your request will be considered. We will bring a No confidence Motion. Don't worry about that...*(Interruptions)*...

MR. SPEAKER: I am the custodian as per the rules. You have prescribed those rules. I have not prescribed them and I am in your hands.

[Translation]

You pass a motion and I will act upon it. You wanted a Motion to be allowed, I admitted it. If there is a demand for No Confidence Motion tomorrow, I will admit that as well. The rest is not in my hands. Professor, you know it that I cannot demand resignation

...*(Interruptions)*...

[English]

PROF. MADHU DANDAVATE: There are rules and traditions. When such a serious indictment has come against the Prime Minister, the Prime Minister does not come to the House. The Prime Minister is in the dock. He is not in the House.

[Translation]

MR. SPEAKER: There is only one way that it should be taken up for discussion.

...*(Interruptions)*...

[English]

SHRI BASUDEB ACHARIA (Bankura): Why is the Prime Minister afraid of coming to the House? *(Interruptions)* The leader of the House is absent. *(Interruptions)*...

[Translation]

MR. SPEAKER: If you want, I can order a division on extension of time.

SOME HON. MEMBERS: No, no.

(Interruptions)

MR. SPEAKER: Is it the will of the House that the sitting of the House be extended? Those in favour may say 'Aye'.

SEVERAL HON. MEMBERS: Ayes.

MR. SPEAKER: Those again may say 'No'.

SOME HON. MEMBERS: No.

MR. SPEAKER: Ayes have it. Ayes have it. So, the time is extended.

(Interruptions)

SOME HON. MEMBERS: Why?

MR. SPEAKER: To make up for the lost time.

(Interruptions)

PROF. MADHU DANDAVATE: Whenever the House is extended, the Opposition is always consulted. Not only the rules but the traditions are also there.

SHRI SOMNATH CHATTERJEE (Bolpur): Every norm and convention is being violated.

[Translation]

MR. SPEAKER: The convention is that when the Speaker is on his legs, all of you should sit down. But you do not follow it.

SHRI V. KISHORE CHANDRA DEO : Every rule has been thrown to the winds.

[Translation]

MR. SPEAKER: I think you are very proper in saying so .

(Interruptions)

18.45 hrs.

*[English]**The Lok Sabha re-assembled at forty-six minutes past Eighteen of the Clock*

MR. SPEAKER: I am only concerned about the consensus. I am bound by the decision of the House.

*[MR SPEAKER in the Chair]**(Interruptions)**[Translation]*

SHRI BASUDEB ACHARIA: Please ask the Prime Minister to come to the House.
(Interruptions)

MR. SPEAKER: Have the tempers cooled down to some extent or not or there is some heat still left yet?

[English]

MR. SPEAKER: That is not in my power.

Let there be some coolness and quietness.

SHRI ARIF MOHAMMAD KHAN (Bahraich): Sir, you dismiss him.

[Translation]

MR. SPEAKER: It is not in my power. I can't dismiss even a Member. It is not in my power.

Order, Order.

*(Interruptions)**(Interruptions)*

MR. SPEAKER: So, the time of the House is extended till 7 O' clock.

[English]

SOME HON. MEMBERS: No, no.

PROF. MADHU DANAVATE (Rajapur): What are you adjourning for after every half-an-hour, Sir? *(Interruptions)*

*(Interruptions)**[Translation]**[Translation]*

MR. SPEAKER: Perhaps tempers may cool down after half-an-hour.

MR. SPEAKER: Let there be order in the House, so that discussion may be taken up. We can only cool down the tempers, we cannot add fuel to the fire.

*(Interruptions)**[English]**[English]*

I cannot do anything except...

MR. SPEAKER: So, the House stands adjourned till 6.45 P.M.

(Interruptions)

18.04 hrs.

PROF. MADHU DANAVATE: Sir, what is the logic in repeated adjournments?

The Lok Sabha then adjourned till Forty-five minutes past Eighteen of the Clock

MR. SPEAKER: To bring out calmness in the House and discuss the problem.

(Interruptions)

[*Translation*]

MR. SPEAKER: Professor, tempers cool down with the passage of time and tension is diffused. I thought that heat would subside and we would be able to proceed with the business. If you do not want it, it is a different matter.

(Interruptions)

MR. SPEAKER: It would have been good if things had worked that way but unfortunately business can not be conducted in this way.

[*English*]

SHRI ARIF MOHAMMAD KHAN (Bahraich): Sir, you talk to him and persuade him to resign.

[*Translation*]

MR. SPEAKER: My job is to conduct the business of the House. What you say is not my job but yours.

(Interruptions)

I request you with folded hands to take up the matter yourself.

(Interruptions)

18.48 hrs.

MOTION RE: EXTENSION OF TIME FOR SITTING OF THE HOUSE

[*English*]

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND MINISTER OF STATE IN THE PRIME MINISTER'S OFFICE (SHRIMATI SHEILA DIKSHIT): Sir, I beg to move:

"That the sitting of the House be further extended upto 8 P.M."

(Interruptions)

We have so much business to go through. May I ask the Members to cooperate?

(Interruptions)

PROF. MADHU DANDAVATE (Rajapur): An elderly lady is behaving like a child, Sir. *(Interruptions)*

SHRIMATI SHEILA DIKSHIT: I am not childish, I am very serious. We have a responsibility to run the House.

SHRI BASUDEB ACHARIA (Bankura): You are not at all serious.

SHRIMATI SHEILA DIKSHIT: Do you say, I am not serious? I am very serious because we have the responsibility to run the House, and we have to run the Government *(Interruptions)*

[*Translation*]

MR. SPEAKER: A judge will have to be appointed to decide as to who is serious.

(Interruptions)[*English*]

PROF. MADHU DANDAVATE: What is the purpose of extension?

SHRIMATI SHEILA DIKSHIT: The hopes are that you might cooperate with us and we can get on with the business of the House.

(Interruptions)

SHRI SOMNATH CHATTERJEE (Bolgur): Sir, I am moving an amendment to the motion moved by Shrimati Sheila Dikshit. I beg to move:

"For 8 P.M., substitute '12 midnight."

SHRIMATI SHEILA DIKSHIT: We will